

preserve the present forest wealth of the territory, action is being taken against trespassers who are breaking up land either for cultivation or for construction of dwelling houses, without legal authority.

(b) 150 tribal jhumia families who were found residing in Garju (and not Gargi) Reserve Forest were absorbed as Forest Villagers a few years back.

Pay Scales of Teachers of Delhi

1029. { **Shri Kunhan:**
Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the pay scales of teachers working under the Delhi Administration, the Delhi Municipal Corporation and the New Delhi Municipal Committee have been revised according to Pay Commission's recommendations;

(b) if not, how long it will take; and

(c) the steps so far taken in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The scales of pay of teachers in Government schools have already been revised in accordance with the Pay Commission's recommendations. The question of extending the revised scales to the teachers in schools run and aided by the Delhi Municipal Corporation and New Delhi Municipal Committee is receiving the active consideration of these bodies.

United Provinces Commercial Corporation

1030 **Shri Kunhan:** Will the Minister of Finance be pleased to state:

(a) whether the United Provinces Commercial Corporation has violated

the Sea Customs Regulations and Import Control Regulations during 1961 so far;

(b) if so, the penalty imposed; and

(c) the names of the people who control this firm?

The Minister of Finance (Shri Morarji Desai): (a) No case of violation of Customs or Import Control Regulations by the United Provinces Commercial Corporation during 1961 has been reported so far.

(b) The question does not arise.

(c) A list of the directors is given below:—

- (i) Shri Sri Mohan Wahi.
- (ii) Shri Krishna Mohan Wahi
- (iii) Shri Prem Mohan Wahi
- (iv) Brij Bhusan Saran Jetly
- (v) Shri Dharendra Nath Saha
- (vi) Shri Shamaldharee Lall
- (vii) Shri Ram Mohan Wahi

Translating "Chenna Basavanayaka"

1031. { **Shri Agadi:**
Shri Wodeyar:
Shri Mohammed Imam:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 2820 on the 5th April, 1961 and state:

(a) whether the Executive Board of the Sahitya Akademi has taken any decision about the translation of the Kannada novel "Chenna Basavanayaka" into other Indian languages;

(b) if so, the nature of the decision arrived at; and

(c) if the reply to part (a) above be in the negative, when the next Executive Board of the Sahitya Akademi is likely to meet?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). The Executive Board was scheduled to meet on the 13th August, 1961 to consider the matter. The decision of the Akademi has not yet been communicated to the Government.

Archaeological Excavations in Madras Etc.

1032. { Shri Sugandhi:
Shri Agadi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there are any proposals for Archaeological explorations in Madras, Andhra, Mysore, Maharashtra and Kerala States to be undertaken in 1961-62; and

(b) if so, the places proposed to be excavated?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). The programme for explorations during 1961-62 has not yet been finalised.

Wheel Barrows for Removing night Soil in Punjab

1033. **Sardar Iqbal Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Central Government has given any grants to Punjab Government for the purchase of small carts and wheel barrows for removing night soil in municipal areas; and

(b) the details of the scheme?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes sir.

(b) In the Second Plan, grants were given by the Central Government to the State Governments, for assisting local bodies for the purchase of wheel barrows and handcarts for removing

night soil so as to put an end to the practice of night soil being carried by scavengers as headloads, subject to the condition that 50% of the cost of such equipment was borne by the local body concerned, whether with or without the assistance of State Governments.

Oil Storage Depot

1034. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a huge oil storage depot is proposed to be erected in North Madras;

(b) if so, at what cost; and

(c) whether a site for the same has been acquired?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). An oil installation with a storage capacity of 12,000 tonnes is proposed to be erected at Tondiarpeth, Madras. A suitable site has been tentatively selected, and enquiries regarding its price etc. are being made. The cost of constructing this installation has been estimated at Rs. 30 lacs.

Provident Fund for Industrial Workers

1035. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that many civilian employees including industrial workers who were working in Defence establishments have not received their provident fund benefits after retirement;

(b) the number of such cases on 1st June, 1961;

(c) the number of those cases which are more than a year old; and

(d) the steps taken to expedite finalisation of those cases?

The Minister of Defence (Shri Krishna Menon): (a) to (c). The